1297. SHRI BHUPESH GUTPA: SHRI YOGENDRA SHARMA:

Will the Minister of FINANCE be pleased to state:

(a) whether Government has a proposal for opening a soft loan window for the paper industry; and

(b) if so, what are the details and reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) No, Sir.

(b) Does n0* arise.

Sale of mutton in Delhi

1298. SHRIMATI SUSHILA SHAN-KAR ADIVAREKAR:

SHRIMATI PRATIBHA SINGH

SHRIMATI MARAGATHAM CHANDRASEKHAR:

Will the Minister of CIVIL SUPPLIES 6e pleased to state:

(aj whether Government's attention has been drawn to the news item published in the Times of India, Delhi on th# 11th April, 1980 under the caption 'Mutton from Rajasthan at Rs* 12 ner kg.' to be made available for the residents »i Delhi;

(b) whether the Lt. Governor has allotted the 'Sales Outlets' as mentioned in the news; and

(c) if so, what are the details thereof and if not, what are the reasons therefor and by when the decision would be implemented?

THE MINISTER OF CIVIL SUPPLIES (SHRI VIDYA CHARAN SHUKLA): (a) to (c) Information is being collected and will be laid on the Table of the House.

Profits and losses of Central public sector naitd

1299. SHRI N. K. P. SALVE: Will the Minister of FINANCE be pleased to state:

(a) what are the names and extent

of profits and losses suffered by the different Central public sector unit* during the years 1977-78, 1978-79 and 1979-80; and

(b) what steps are contemplated te* ensure that all the public sector units not only serve the social responsibility but also contribute proportionately to-. the Public Exchequer?

THE DEPUTY MINISTER IN THK FINANCE MINISTRY OF (SHRI MAGANBHAI BAROT): (a) The names and extent of profits and losses sustained by different Central Public. Sector unitg during the year 1977-78 and 1978-79 have already been reported through the Public Enterprises Survey 1978.79 placed On the Table of th House on 12th March, 1980 (pp. Ills of Chapter I of Volume I may am referred to). As 1979-80, the-accounts of the regards Corporation have not yet been finalised and the Report will be placed in the House as soon: a* these are finalised and received' ...

(b) Besides the continuous monitoring of performance of public enterprises by the administrative Ministries, Government have also takf«rt following steps: -

(i) Instructions have been issued that public enterprises should associate themselves to the extent possible with rural development activities in the gorrounding localities.-.

(ii) Instructions have also be*w issued that in all investment proposals of public enterprises, adequate provision should be made towards environmental protection; and

(iii) Setting up of an Expert Group is under consideration of Government to conduct in-depth studies of public enterprises whosw financial performance hag not beam satisfactory.

Curb on mileclint activities

1300. SHRI N. K. P. SALVE : Wi» the Minister of FINANCE be pleased to state:

(a) whether Government's at taction has been drawn to a Supreme Court's